### GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

# RAJYA SABHA UNSTARRED QUESTION NO. 2531 (TO BE ANSWERED ON 10.08.2023)

#### COMMON ELIGIBILITY TEST

### **2531 SHRI RANDEEP SINGH SURJEWALA:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that in the year 2019, Government has decided to introduce a Common Eligibility Test (CET) to shortlist candidates for Group B and C posts, if so, the status of its implementation;
- (b) the reasons due to which Government has not been able to conduct a single phase of Common Eligibility Test in last 3 years; and
- (c) the number of State Governments which have introduced CET for recruitment in last five years and whether DoPT has laid down specific guidelines for conducting CET, the details thereof?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): The conduct of CET for Group B and C posts is a total paradigm shift which require availability of reliable IT and physical infrastructure, apart from norms/guidelines for various stages of CET, pan India. Hence, CET can be implemented only after IT and physical structure have been put in place and norms/guidelines for various stages for the same have been evolved.

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